

National Company Law Tribunal

Allahabad Bench

CP NO. 25/ND/2004

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE COMPANY: Shree Narayan Developers Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ankit K. Singh	PCS	Respondent	Ankit
2.	Anil Kumar	PCS	Petitioner	Anil K.

CP NO.25/ND/2004

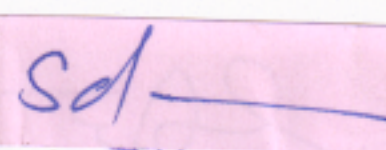
Sh. Anil Kumar, PCS for the petitioner. Sh. Ankit Kumar Singh, PCS for the respondent.

It is informed that the company application seeking for restoration of the name of the company is subjudiced before this Court. Therefore, the hearing in this matter to be adjourned after the outcome of such pending application.

Keeping in view of this, the matter is adjourned to 29th January, 2018.

Dated:15.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)